

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 01
(IB)-771(PB)/2018

IN THE MATTER OF:

Capri Global Capital Ltd	...	Applicant/Petitioner
Vs		
Value Infratech India Pvt. Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 22.11.2021

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator: Mr. Sanjay Kumar Singh, Liquidator in Person

ORDER

IA - 5315/2021

Report filed is taken on record subject to all just exceptions.
The office is directed to maintain the record and put up the same
before the Bench at the time of final disposal.

IA-5315/2021 is disposed of.

- Sd -

(RAMALINGAM SUDHAKAR)
PRESIDENT

- Sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)